

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
→ BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 669/16	TP 286/17	For filing Synopsis	391/ 394	Insight Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Ajai P. Johnson *Proxy Counsel for Petitioner* 

**O R D E R**

Counsel for Petitioner is present. Again he requested time to file synopsis and also to suggest the name of Chairman and Scrutinizer for convening the meeting of creditors. Time extended till 13/12/2017.



**Member (T)**



**Member (J)**